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ITEM NO.MM-1

COURT NO. 5

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15433/2006
(From the judgement and order dated 01/06/2006 in CM No. 662/2006
& CM No. 663/2006 of The HIGH COURT OF DELHI AT N. DELHI)

DELHI TRANSPORT CORPORATION
VERSUS
SANTOSH BHUSHAN & ORS
(With prayer for interim relief)
WITH
SLP(C) NO. 15530 of 2006
(With prayer for interim relief)

Petitioner(s)
Respondent(s)

Date: 11/11/2010 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ASOK KUMAAR GANGULY
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Shakil Ahmed Syed, Adv. (NP)

For Respondent(s) Mr. Vidya K Sagar, Adv.
Mr. S.K. Sabharwal ,Adv
(Mentioned By)

Ms. Manjeet Chawla, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

List on priority basis.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master